

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 843**

TO BE ANSWERED ON THE 7TH FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)

ESTABLISHMENT OF MARINE POLICE ACADEMY

843. SHRI DEVUSINH CHAUHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in order to establish National Marine Police Training Academy at Pindara (Dwarka Gujarat) in the State Government of Gujarat has allotted approximately 258 acres of land near village Pindara, Kalyanpur Taluka of Devbhoomi Dwarka vide notification dated 28.9.15 to Government of India free of cost;

(b) if so, whether the Government has taken possession of the land; and

(c) if so, the time by which the institute is likely to be set up?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c) : Yes, Madam. Government of India has decided to establish a National Marine Police Training Institute (MPTI) at Pindara Village, District Devbhoomi Dwarka, Gujarat for which, Government of Gujarat has provided land admeasuring 100 hectares (250 acres) to Ministry of Home Affairs at the site free-of-cost for the purpose. The task for establishment of MPTI has been entrusted with Bureau of Police Research & Development (BPR&D). BPR&D has engaged IIT, Madras for preparation of Preliminary Project Report for designing of jetties as part of setting up of MPTI. Based on the report, BPR&D will take up preparation of Detailed Project Report.
